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press reports to the effect that Phizo
has moved to the United States?

Shrimati Lakshmi Menen: That does not arise out of this question.

## Indian Handloom Delegation

\*1886. Shri Afit Singh Sarhadi: Shri Dwarka Nath Tewari: Sardar Iqbal Singh:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No 861 on the 11th December, 1958 and state:

- (a) whether the proposal of the Handloom Board to send a delegation to West Africa has been considered and agreed to; and
- (b) whether the arrangement for the same has been finalised?

The Minister of Commerce (Shri Kanungo): (a) and (b). The matter is still under examination.

Shri Ajit Singh Sarhadi: May I just ask if the object is also to consider the increase in export? May I know if one of the matters for the delegation would be to consider avenues of export also?

Shri Kanungo: Of course. The proposal is that a delegation should be sent to find out as to how to step up exports.

Shri Tangamani: This All India Handloom Board made this suggestion because our traditional market has now dwindled. May I know whether they have made any suggestions about altering the pattern by exporting to these countries?

Shri Kanungo: They have not suggested anything for these specific West African markets, but they have suggested many things for new markets.

## APRIL 18, 1959 Oral Anneers 17960 Phizo Expert Potentiality of Onions from Versyal Port

\*1887. Shri Pangarkar: Will the Minister of Commores and Industry - be pleased to state:

- (a) the export potentiality of onions to Ceylon and Burma from Veraval Port; and
- (b) the number of steamers plying at present for onion trade?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):
(a) Export potentiality would depend upon production, exportable surplus and demand overseas. About 5,400 tons, the highest in the last four years, were exported during 1957-58 from Veraval to Ceylon. There were no exports to Burma.

(b) The ships which touch Veraval during their normal operations also carry onions. No ship is earmarked for the purpose.

Shri Pangarkar: May I know the quantity of onion exported out of India during the year 1958-59 and the names of the countries to which it was exported?

Mr. Speaker: Hon. Member will kindly look into the sea-borne export trade of India.

There is no meaning in asking as to which are the countries to which onions are exported. Hon, Member will go to the Library and look it up. Questions on any matter that is not available either in the Library or in the printed documents can be asked here.

Shri Pangarkar: I want to know the total quantity.

Mr. Speaker: The hon, Member should stand erect and then ask the question.

Shri Pangarkar: I want to know the total quantity of onion exported out of India in 1958-59.

Mr. Speaker: Would it not be available in the export trade of India? For

that should he ask the hon. Minister to take all the trouble of finding it out?

Shri Qua: May I know whether the Government has explored the potentiality of exporting onlors to other countries besides Ceylon?

Shri Satish Chandra: Apart from Ceylon onions are exported to Singapore, Malaya and other Asian and East African countries. But the biggest quantity is exported to Ceylon.

Shri Osa: Has the Government any scheme to enlarge the export in view of the fact that there are huge potentialities of onion crops in that part of the country?

Mr. Speaker: What is the information that the hon Member expects from the hon. Minister His question "Has Government explored the scheme" The hon Minister will say. "Yes, we have". Then what is the object of asking this questiaon The Government also represents a majority Party and it must be assumed that they would be exploring all possibilities, otherwise they would not stay in office for a minute Whatever information is not available in the printed documents or otherwise in any of these papers can easily be ascertained here. But this seems to be an examination house where the hon Minister is examined and crossexamined.

Shri Oza: On a point of informa-

Mr. Speaker: The question is Are the Government exploring the possibility of export trade? The answer may be 'Yes'. Now, how is he benefited by that?

Shri Osa: Large quantities are brought in. They are neither locally consumed nor are they exported So. if there is an export drive there will be benefit to the trade

Mr. Speaker: These are all matters which the Government ought to do. If the hen. Member will say that in such

and such a port in Andhra there is so much quantity lying and no licence is issued, I am prepared to allow that it may be even from Gujerat or from any other place, but general questions lead us nowhere

## Alagappa Textiles, Alagappa Nagar Kerala

## \*1889 Shri Warior: Shri A. K. Gopalan: Shri Kediyan:

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Will the Minister of Commerce and Industry be pleased to state.

- (a) whether the Director of Company Administration made any enquiry into the affairs of the Alagappa Textiles, Alagappanagar, Kerala State and submitted any report; and
- (b) if so, the main features and recommendations of the report?

The Minister of Commerce (Shri Kanungo): (a) Under the orders of the Central Government, issued under Section 235(c) of the Companies Act. 1956, an investigation into the affairs of the Company has been carried out by an officer, attached to the office of the Regional Director of the Department of Company Law Administration at Madras.

(b) the report has been received very recently and is now under examination. It discloses inter alia that losses were caused to the company by various adjustments in accounts and payments said to have been made at the instance of the late Dr. Alagappa Chettiar and for which the other directors have disclaimed any responsibility.

Shri Warier: May I know whether the Report will be available to the House?

Shri Kanungo: No, Sir These reports are not available

Shri Warier: May I know the nature of the dispute into which this enquiry was made?